

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR  
COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 23-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100055/2002	CBI EOW MUMBAI Vs Naval K. Bangard	SPP  Kulaye SinghKakadSalvi
2	SPL CASE CBI	100034/2004	CBI EOW MUMBAI Vs Padmnath so. Late Bhuranath	SPP  KulayeSinghKakadSalvi
<b><u>EVIDENCE</u></b>				
3	SPL CASE CBI	100072/2010	The State CBI ACB MUMBAI Vs Amulya Arjun Sahu and Others	SPP. Sandeep Singh  Adv. Shingnapurkar- A/1, Adv. Bhanushali- A/3,4, Adv. Sawant- A/5,6,8,
<b><u>AWAITING R AND P</u></b>				
4	SPL CASE CBI	100132/2004	State of Maharashtra CBI ACB Mumbai Vs Laxmansingh Pawar and 7 others	SPP O.P.CHAUHAN  1 to 6-Modi, 7-D.Singh, 8-Shingnapurkar

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING BEFORE CHARGE</u></b>				
1	SPL CASE CBI	100061/2014	The State CBI ACB Vs Ranjana Vilas Kolge and 3 others	SPP Vimal Soni  Adv. Pradhan for all
<b><u>COMPLIANCE</u></b>				
2	SPL CASE CBI	100022/2013	The State CBI ACB Vs Shri. Shishir Prabhakar Darkar and Ors.	SPP Ashok Bagoria
<b><u>ADMISSION DENIAL</u></b>				
3	SPL CASE CBI	100082/2010	The State CBI ACB MUMBAI Vs Dhananjay Kumar Sinha And Others	SPP Mr.Sandeep Singh  Adv. Mr. Sayyad-A/1, 3

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**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 25-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100084/2004	State of Maharashtra CBI New Delhi Vs K.N.Bhajiwala and 6 others	SPP Mr. R N Sharma  1-Modi, 3-Tiwari, 4,5-Kadam, 6-Shejpal, 7-Nappinai
<b><u>HEARING</u></b>				
2	SPL CASE CBI	100013/2014	The State CBI ACB Vs Amod Sharma Late Shri. Umeshchand and others	SPP Ashok Bagoria

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COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 26-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100013/1996	CBI SIUix NEW DELHI Vs Dr. Moreshwar Vaman Patwardhan 28 Oth.	SPP Ashok Bagoria  Mr.Mehta
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
2	SPL CASE CBI	100070/2012	The State CBI ACB Vs Vivek Batra and others	

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**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 27-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100063/2005	State of Maharashtra CBI ACB Mumbai Vs A.V.Gangakhekar and 6 others	Spl. P.P. Shri P.B. Gaikwad  Adv. Abhyankar for accd no. 6 and 7
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
2	SPL.CASE	100006/2008	State Vs Shankar Prasad Ghosh	SPP Mr.Sandeep Singh  Adv.P.R.Moses-A/2, Adv.Khokawala-A/6 to 10, Adv.Ramesh Pandey-A/11 to 13
<b><u>HEARING BEFORE CHARGE</u></b>				
3	SPL CASE CBI	100026/2019	C.B.I.,A.C.B. Vs Vasudeo Dashrath Ninawe and another	

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